

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

T.A. 103 of 1996
(C.O. 13422-W/80)

Date of order: 3.9.1997

Present: Hon'ble Dr. B. C. Sarma, Administrative Member

Hon'ble Mr. D. Purkayastha, Judicial Member

Baliram Tiwari
S/o Sri S.B. Tiwari residing
at Vill. Selimpur, P.O. Bansdhh Road
P.S. & Dist. Balia (Uttar Pradesh)

... Applicant

VS?

1. Commandant,
Central Industrial Security Force,
Alloy Steel Plant
Durgapur-8

2. Union of India, through
Secretary,
Ministry of Home Affairs,
New Delhi

3. Sri C.D. Rai,
Assistant Commandant
Central Industrial Security Force
Alloy Steel Plant
Durgapur-8

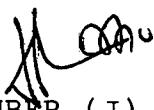
... Respondents

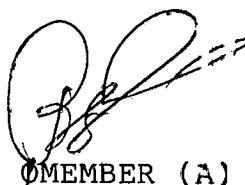
For the Applicant : None

For the Respondents: None

O R D E R

As the Central Industrial Security Force is an armed force under the Union, this Tribunal has no jurisdiction over this matter. Hence the case is returned to the High Court.


MEMBER (J)


MEMBER (A)